

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(C/ACT)/08/KOB/2023
SECTION	130,213,241,242,242(4A) C/ACT
NAME OF PARTIES	SINDHU SANTHOSH & 4 OTHERS V/S BHOO MIKA DIGITAL CABLE SERVICES PVT LTD & 11 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	ARTIS LAW HOUSE.
RESPONDENTS ADVOCATE/ PROFESSIONAL	C S VIVEK KUMAR, B. ASHOK SHENOY, GIREESH P S, ARJUN R NAIK, UMASANKER U U, PHILIP MATHEW, VINAY MATHEW JOSEPH, MA SHAJI.

23 April 2024

O R D E R

IA(C/ACT)/27/KOB/2024 in CP(C/ACT)/08/KOB/2023

Learned Counsel, Mr. Bijoy Pulipra appears physically on behalf of the Applicants. Learned Authorised representative PCS Mr. Vivek Kumar appears physically on behalf of R1 to R10. Learned Counsel, Mr. P G Jayashankar appears physically on behalf of R11. Learned Counsel, Mr. Arjun R Naik appears physically on behalf of R12.

This is an IA bearing No. 27/KOB/2024 filed by the Applicants seeking various reliefs under the Prayer clauses 5.1, 5.2, 5.3 & 5.4.

Taking note of the submissions of the Learned Counsel appearing for the Applicants, the prayers as sought for is allowed. The Applicant is directed to make necessary amendments as indicated in the prayer clause.

With the aforesaid observations, this IA(C/ACT)/27/KOB/2024 is **allowed and disposed of.**

(2)

IA(C/ACT)/43/KOB/2024 in CP(C/ACT)/08/KOB/2023

Learned Counsel, Mr. Bijoy Pulipra appears physically on behalf of the Applicants. Learned Authorised representative PCS Mr. Vivek Kumar appears physically on behalf of R1 to R10. Learned Counsel, Mr. P G Jayashankar appears on behalf of R11. Learned Counsel, Mr. Arjun R Naik appears physically on behalf of R12. R13 is represented by Learned Counsel, Mr. Vinay Mathew.

Matter heard for a considerable time and **reserved for orders.**

CP(C/ACT)/08/KOB/2023

List the matter for further consideration on **12.06.2024.**

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**